

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CETHAR LIMITED Date of Commencement of Liquidation: 25-04-2018; List of Stakeholders as on Date: 30-05-2018; Name of IP: Mr. Venkataramanarao Nagarajan; Process Number: 1; Last 5 digit of registration number: 10107

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	3978500	0	3978500				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	12	15562484823	12	15562484823				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	1672	1300095043	1672	1300095043				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	0	0	0	0				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	321	3514701316	321	3393108366				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
<b>Total</b>		<b>2005</b>	<b>20381259682</b>	<b>2005</b>	<b>20259666732</b>				